

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 2 of 2003

Jabalpur, this the 29th day of July 2004

Hon'ble Mr. M.P. Singh, Vice Chairman
Hon'ble Mr. Madan Mohan, Judicial Member

Smt. Yasoda Bai, widow of Late Tek
Chand Kori, aged 52 years, r/o
Pisanhari Ki Madhiya, Purwa,
Jabalpur(MP)

APPLICANT

(By Advocate - Shri Kamal Patel)

VERSUS

1. The Union of India,
Through the Secretary,
Ministry of Defence,
New Delhi.
2. The General Manager,
Ordnance Factory Khamaria,
Jabalpur(MP)

RESPONDENTS

(By Advocate - Shri P. Shankaran)

ORDER (ORAL)

By M.P. Singh, Vice Chairman -

By filing this OA, the applicant has sought the
following main relief :-

"(i) to issue a suitable direction/order directing
the respondents to make family pension, leave salary
balance, provident fund and gratuity to the petitioner
in respect of her late husband Tek Chand Kori, Ticket
No.229-WAF.B together with interest for the delayed
payment."

2. Heard the learned counsel for the parties.
3. The learned counsel for the respondents has stated
that the relief claimed by the applicant in this OA has
already been granted to her and, therefore, this OA has
become infructuous. The learned counsel for the applicant is
in agreement as far as the relief claimed by the applicant is
concerned, but he has stated that no interest has been paid to
the applicant.

4. Since the relief claimed by the applicant has already been granted to her by the respondents themselves, this OA has become infructuous. Considering the facts and circumstances of the case, we find that no interest is payable to the applicant. Therefore, her claim for payment of interest is rejected.

5. In the result, the OA is dismissed as having become infructuous. No costs.

Q
(Madan Mohan)
Judicial Member


(M.P. Singh)
Vice Chairman

पृष्ठांकन सं. ओ/न्या.....जबलपुर, दि.....
प्रतिलिपि अधो दिलः—

(1) रायद, उच्च न्यायालय बार एसोसिएशन, जबलपुर
(2) आवेदक श्री/श्रीमती/कु.....के कालांसल *Komal Patel*
(3) प्रत्यर्थी श्री/श्रीमती/कु.....के कालांसल *P. Shankaran*
✓ (4) चालाला, कंपाला, जबलपुर न्यायपीठ
सूचना एवं आवश्यक कार्यवाही हेतु *M.P. Singh*
उप रजिस्ट्रार

Issued
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